

ITEM NO.35

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1012/2023

RATNESH KUMAR JIGYASU & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Prashant Singh, AOR  
Mr. Utsav Singh Bains, Adv.  
Mr. Satendra Yadav, Adv.  
Mr. Prashant Pathak, Adv.  
Mrs. Purna Dhall, Adv.  
Mr. Piyush Yadav, Adv.  
Ms. Akanksha Singh, Adv.  
Mr. Alok Sahay, Adv.

For Respondent(s) Mrs. Aishwarya Bhati, ASG  
Mr. Mukesh Kumar Maroria, AOR  
Ms. Shagun Thakur, Adv.  
Ms. Neelakshi Bhadauria, Adv.  
Ms. Aastha Singh, Adv.  
Mr. Rukhmini Bobde, Adv.

Mr. Mrigank Prabhakar, AOR  
Ms. Sakshi Banga, Adv.

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

Mr. Nalin Kohli, Sr. AAG  
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Ms. Nimisha Menon, Adv.  
Mr. Anshul Malik, Adv.  
Mr. Ayuushman Arora, Adv.

Mr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.  
Mr. Abhimanyu Jhamba, Adv.  
Ms. Thonpinao Thangal, Adv.

Mr. Divyanshu Kumar Srivastava, AOR

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Mr. Milind Kumar, AOR  
Mr. Vishal Meghwal, Adv.  
Mrs. Padhmalakshmi Iyengar, Adv.  
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Ms. Suveni Bhagat, AOR

Mr. Anando Mukherjee, AOR

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Mr. Shashwat Parihar, Adv.  
Mr. Rajesh Singh Chauhan, Adv.  
Mr. Mukul Singh, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Varun Chugh, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 On the request of Ms Aishwarya Bhati, Additional Solicitor General, list the Petition on 27 August 2024.
- 2 The Union of India shall file a counter affidavit in the meantime.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar